

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-21/2008(Pt.)/ 802 /A

From :- Smti. Jayashree Bora,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Deputy Registrar (Admn.),
Gauhati High Court,
Itanagar Permanent Bench.

Dated Guwahati, 6th February, 2025.

Sub:- **Casual leave.**

Ref:- No. HC (IB)-VIG/01/2025/40-42 dated 24.01.2024.

Sir,

With reference to the above, I am directed to inform you Shri Tadu Tamang, District & Sessions Judge, East Sessions Division, Tezu, Lohit District, Arunachal Pradesh have been granted **2 (two) days casual leave on 07.02.2025 and 10.02.2025, along with station leave permission from the morning of 06.02.2025 till the evening of 10.02.2025.** The next senior most Judicial Officer available at the station would remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-21/2008(Pt.)/ 803 - 804 /A, dated 6.2.2025

Copy to:

1. Shri Tadu Tamang, District & Sessions Judge, East Sessions Division, Tezu, Lohit District, Arunachal Pradesh.
2. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)